

(J.H.C. Sch. 1-7)

From:

**Nikesh Kumar Sinha**

Registrar (Administration),  
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Ranchi.

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File No. XXII(6)/1/2024-25/Apptt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To

All the Principal District & Sessions Judges of the State of Jharkhand  
including the Judicial Commissioner, Ranchi.

*Sub.: Regarding nomination of all Judicial Officers of the cadre of Civil Judge (Sr. Div.) for attending Online CIS Hands-on Training with eCourts Programme for Civil Judge (Sr. Div.) (ECT 16 2024) at district headquarters on 24<sup>th</sup> August, 2024 at 04:35 P.M.*

Sir,

I am directed to inform that the Court has been pleased to nominate all the Judicial Officers of the cadre of **Civil Judge (Sr. Div.)** (except those officers, who have already been granted Earned Leave/ Commuted Leave/ Maternity Leave/ Paternity Leave) for attending **Online CIS Hands-on Training Programme with eCourts Programme for Civil Judge (Sr. Div.) (ECT\_16\_2024)** scheduled to be held on **24<sup>th</sup> August, 2024**.

Link for the training will be sent to the concerned Principal District & Sessions Judge and the Judicial Commissioner, Ranchi later on.

The protocol of connectivity of the said training is given below:-

- (i) **The officers must use their laptops and earphones provided by the e-committee to avoid sound echo.**
- (ii) **Officers should Login by 04.45 PM. Beyond this time, login would not be allowed.**
- (iii) **For CIS Hands-on Training Programme officers shall login through their laptops in their respective court rooms while opening CIS page on their monitor on dais.**
- (iv) **Participants are requested to keep themselves on mute during the entire session and further use chat box for raising queries.**
- (v) **Video shall be kept on throughout the sessions.**

You are, therefore, requested to direct the officers concerned posted at your Judgeship to attend the aforesaid online training programme.

This is for your information and needful.

Yours sincerely,

Sd/- Nikesh Kumar Sinha

Registrar (Administration)

Memo No. 4015 /Apptt.

Dated, Ranchi, the 14/08/2024

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 764/JAJ dated 23.07.2024 / the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

  
14.8.24  
Registrar (Administration)